

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA (CAA) NO. 15/Pb/2017
RT CA (CAA) No. 119/Chd/Hry/2017**

In the matter of scheme of amalgamation of:


M/s. Surya Global Steel Tubes Ltd. ... Applicant/Transferor Co. No.1

With

M/s.Surya Roshni Limited. ...Applicant/Transferee Co. No.2.

Present: - Mr. Atul V. Sood, Advocate with Mr. Vikas Garg, Advocate
for the Applicant-companies.

No time left. Adjourned to 31.05.2017 for arguments.



(Justice R.P. Nagrath)
Member (Judicial)

May 29, 2017

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